

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1182
TO BE ANSWERED ON 11.02.2021**

Reservation in faculty recruitment in IITs

1182. Shri Sushil Kumar Modi:

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that a committee of IIT Directors, Registrars and Government officials has suggested that IITs should be exempted from following reservation in faculty recruitment; and
- (b) if so, the details of action Government is planning to take on this report?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): The IITs, vide this Ministry's letter dated 18-11-2019, were requested to comply with the provisions of Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019. In order to suggest measures for effective implementation of this Act, a Committee was constituted on 23.04.2020 under the chairmanship of Director, IIT, Delhi. The Committee submitted its report on 17.06.2020, which was circulated to all concerned Ministries and their comments have been received. The Government has not yet taken a decision on the recommendations of the Committee.
